### GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT

# LOK SABHA UNSTARRED QUESTION NO. 3653 TO BE ANSWERED ON 21.12.2015

#### **EMPLOYMENT OPPORTUNITIES IN AGRICULTURAL SECTOR**

### 3653. SHRI CHANDRAKANT KHAIRE: SHRI JASVANTSINH SUMANBHAI BHABHOR:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)whether the schemes implemented by the Government in agricultural sector in order to create employment opportunities have proved to be failure and if so, the reasons therefor;
- (b)if not, the extent to which the said schemes are successful in the creation of more job opportunities in agricultural sector during the last three years and the current year, year and State/UT-wise; and
- (c) the other corrective steps taken by the Government to increase employment opportunities particularly in the agricultural sector in the country?

#### **ANSWER**

## MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA)

(a) to (c): The Government of India has enacted Mahatma Gandhi National Rural Employment Guarantee Act, 2005 that aims to ensure livelihood security in rural areas by providing at least 100 days of wage employment in a financial year to every household whose adult members volunteer to do unskilled manual work.

Further, in order to create more job opportunities in agriculture sector, the Government has comprehensively revised the list of permissible works under MGNREGA and notified the revised list of works vide Gazette Notification dated 3.1.2014.

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